

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.2

Contempt Petition /15/ND/2023 IN IB/361/ND/2020

IN THE MATTER OF:

Volkswagen Finance Pvt Ltd	...	Applicant
Versus		
EVO Green Trading Pvt Ltd	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 07.03.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the RP	:	Mr. Kamal Agarwal, RP in person

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 09.03.2023.

**Sd/-
(Court Officer)**